

(b) whether Government have received any representation from the officers concerned; and if so, what are the main points made therein; and

(c) whether any advice from the Ministry of Law has been sought in this regard before taking recourse to this large-scale reversion?

THE MINISTER OF WORKS AND HOUSING (SHRI MEHR CHAND KHANNA): (a) Government have seen the report mentioned.

(b) Representations from two officers have been received. They claim that they should not be reverted as any adverse remarks in their confidential reports were either prejudicial or not justified and they should not be reverted after long officiating service.

(c) The step has been taken after careful consultation with the Ministry of Law, the Ministry of Home Affairs and the Union Public Service Commission.

**एग्रिकल्चर रिफाइनंस कार्पोरेशन  
से सहायता पाने वाली योजनाएं**

562. श्री भगवत नारायण भार्गव : क्या वित्त मन्त्री यह बताने की कृपा करेंगे कि 1965 में एग्रिकल्चर रिफाइनंस कार्पोरेशन द्वारा उत्तर प्रदेश, पश्चिमी बंगाल तथा बिहार में कितनी कितनी योजनाओं को कितनी कितनी सहायता दी गई ?

**[SCHEMES ASSISTED BY AGRICULTURE  
REFINANCE CORPORATION**

562. SHRI B. N. BHARGAVA: Will the Minister of FINANCE be pleased to state how many schemes in Uttar Pradesh, West Bengal and Bihar were given assistance by the Agriculture Refinance Corporation during the

year 1965 and how much assistance was given for each of the schemes?]

**वित्त मंत्री (श्री टो० टो० कृष्णमाचारी):**

15,000 एकड़ भूमि में, 268.75 लाख रुपये की कुल लागत से नारियल और सुपारी के बगानों का विकास करने की दो योजनाएं, कृषि पुनर्वित्त निगम (एग्रिकल्चरल रिफाइनंस कार्पोरेशन) को 24 अगस्त, 1965 को पश्चिम बंगाल सरकार से प्राप्त हुई हैं। इस समय निगम इन योजनाओं की जांच कर रहा है।

बिहार या उत्तर प्रदेश से अभी तक कोई आवेदन-पत्र प्राप्त नहीं हुआ।

[THE MINISTER OF FINANCE (SHRI T. T. KRISHNAMACHARI): Two schemes for the development of coconut and arecanut plantations in an area of 15,000 acres at a total cost of Rs. 268.75 lakhs have been received by the Agricultural Refinance Corporation from the Government of West Bengal on the 24th August, 1965. These schemes are now being examined by the Corporation.

No applications have been received so far from Bihar or Uttar Pradesh.]

**BRIDGE ON NAJAFGARH DRAIN ON DELHI-  
FAZILKA NATIONAL HIGHWAY**

563. SHRI BANSI LAL: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the bridge on Najafgarh drain on Delhi-Fazilka National Highway is under construction for the last few years; and

(b) if so, when the bridge is likely to be completed

THE MINISTER OF WORKS AND HOUSING (SHRI MEHR CHAND KHANNA): (a) Yes.

(b) By November, 1965.